

**THE NATIONAL GREEN TRIBUNAL,
PRINCIPAL BENCH,
FARIDKOT HOUSE, NEW DELHI-110001**

OA-1160/2024

MEMO OF PARTIES

News item titled "Dyeing units continue to operate illegally in Gurgaon polluting Najafgarh drain, despite court orders" appearing in The Times of India dated 22.08.2024.....(Tribunal on its own motion)

VS

1. The Central Pollution Control Board, Through its Member Secretary

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